

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shree Ganesh Jewellery House (I) Limited Date of Commencement of Liquidation: 14-09-2018; List of Stakeholders as on Date: 02-12-2022; Name of IP: Mr. Anup Kumar Singh; Process Number: 1; Last 5 digit of registration number: 10322

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	20	54112867321.85	20	53796392367.87		316474953.98		Annexure 3
4	Unsecured financial creditors	5	230222101.19	5	230222101.19				Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	3	1502578363.00	3	1502576363.00		2000.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1205644	1	1205644				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	116941019	1	116941019				Annexure 9
Total		30	55963814449.04	30	55647337495.060005		316476953.98		